ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL **GUWAHATI BENCH**

T.P.No.01/433/GB/2017 (C.P.No.08 of 2015)

Madhusudan Mandal

... Petitioner

-Versus-

Apposite Benefit Society Limited ... Respondents

Present: Hon'ble Mr Justice P K Saikia, Member(J)

Date of Order: 31st March 2017

Name of the Company Under Section			Apposite Benefit Society Limited		
		7			
SI. No.	Name & Designation of Representative (IN LETTERS)	f Authorized CAPITAL	Appearing on behalf of	Signature with date	

ORDER

None of the parties appeared before this court today.

List this matter on 19.04.2017.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

nkm